

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3405
ANSWERED ON:23.08.2011
SALE OF PROPERTIES OF SUPER BAZAR
Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has sold out the properties held by the Super Bazar;
- (b) if so, the details thereof, and the date on which these properties were sold;
- (c) the price of each of the aforesaid properties which was sold out, locationwise;
- (d) the name of the authority issuing order for the sale of Super Bazars;
- (e) whether any irregularities have been reported in the said sale;
- (f) if so, whether any investigation has been carried out in this regard;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) to (c): The Government has not sold out any property of Super Bazar.

(d) to (h): M/s. Writer's & Publishers' Ltd., Bhopal was selected an agency for revival of Super Bazar on the recommendations of the Evaluation Committee constituted by the Supreme Court of India.